

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

31.

C.P. (IB)/1176(MB)2021

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Small Industries Development Bank Of
India (Sidbi) (Through Resolution
Professional Ms. Poonam Basak)

Vs

Mr. Anil Anand

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Aniruth Purushothaman, Ld. Counsel for the RP present. None for the Financial Creditor.
2. One last opportunity is granted to the Financial Creditor to appear and argue their case on the next date of hearing, failing which the matter will be dismissed on that day.
3. List this matter for hearing on **10.05.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)